

ITEM NO.76 Court 3 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 799/2020

SKAND BAJPAI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 73341/2020 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

W.P. (C) No. 776/2021 (PIL-W)
(FOR ADMISSION)

W.P. (C) No. 1341/2020 (PIL-W)

IA No. 122321/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P. (C) No. 689/2020 (PIL-W)

IA No. 21901/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 18780/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 907/2021 (PIL-W)
(FOR ADMISSION and IA No.100429/2021-EXEMPTION FROM FILING
AFFIDAVIT

IA No. 100429/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P. (C) No. 943/2021 (PIL-W)
(FOR ADMISSION)

Date : 22-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Raj Kishor Choudhary, AOR

Ms. Shahrukh Alam, Adv.

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Ms. Rashmi Singh, Adv.

Ms. Sumita Hazarika, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. Shubham Awasthi, Adv.

Ms. Tusha Kumar, Adv.

Mr. Aditya Manubarwala, adv.
 Mr. Akash Sharma, Adv.
 Mr. Sapt Rishi Misra, Adv.
 Ms. Mahima Bhardwaj, Adv.
 Mr. Pranshu Kaushal, Adv.
 Mr. Rajeev Kumar Jha, Adv.
 Mr. Sudhanshu Khandelwal, Adv.

Petitioner-in-person

Mr. Vikas Singh, Sr. Adv.
 Mr. Ashwani Kumar Dubey, AOR
 Mr. Ashwani Kr. Upadhyay, Adv.
 Mr. Pankaj Dubey, Adv.
 Mr. Pankaj Sharma, Adv.
 Mr. Manish Kumar, Adv.
 Mr. Rudra Vikram Singh, Adv.
 Mr. Sandeep Mishra, Adv.

For Respondent(s)

Mr. Tushar Mehta, SGI
 Mr. K.M. Nataraj, ASG
 Mr. Rajat Nair, Adv.
 Mr. Balaji Srinivasan, Adv.
 Mr. Mayank Pandey, Adv.
 Mr. Kanu Agrawal, Adv.
 Mr. Gurmeet Singh Makker, Adv.
 mR. Rajan Kumar Chaurasia, Adv.
 Mr. Amrish Kumar, AOR
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 Mr. Saransh Jain, Adv.
 Mr. Shloka Narayan, Adv.
 Mr. E. C. Agrawala, AOR

Mr. Dushyant Parashar, AOR
 Mr. Vipin Jai, Adv.
 Mrs. Gurinder Jai, Adv.
 Mr. Manu Parashar, Adv.
 Mr. Dinesh Pandey, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

List these matters alongwith W.P.(C) No. 1569 of 2019
 and SMW (Crl.) No. 4 of 2019 on 03.12.2021 before the

appropriate Bench.

If any matter is unready, appropriate office report
be circulated for consideration.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)